

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1994
ANSWERED ON:09.03.2006
TASK FORCE ON NGOS
Meghwal Shri Kailash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken any decision to set up a Task Force for keeping vigil on the working of Non-Governmental Organisations (NGOs);
- (b) if so, the details and objectives thereof;
- (c) whether two Task Forces were constituted in the past too but they were proved unsuccessful in achieving their objectives;
- (d) if so, the difference between the constitution of the present Task Force and the Task Force constituted in the past; and
- (a) the composition of the present Task Force and the time by which it is likely to submit its report?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) & (e) Do not arise.